

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 6993 OF 2011

CANTONMENT BOARD, AGRA TR.CHIEF EXC.OFFR

Appellant (s)

VERSUS

ANIL JAIN & ORS.
(OFFICE REPORT ON DEFAULT)

Respondent(s)

Date: 17/01/2013 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE FAKKIR MOHAMED IBRAHIM KALIFULLA
(IN CHAMBERS)

For Appellant(s) Ms. N. Shoba, Adv.
Mr. Sri Ram J. Thalapathy, Adv.
Mr. V. Adhimoolam, Adv.

For Respondent(s) Mr. Abhijit Sengupta, Adv.

UPON hearing counsel the Court made the following
O R D E R

Office Report dated 17.01.2013 indicates that counsel for the appellant has filed statement of case, which is delayed by 78 days.

Two weeks' time is granted to the counsel for the appellant to file proper application for condonation of delay in filing the statement of case.

At the request of learned counsel for the respondents, two weeks' time is granted for filing the statement of case.

| (KUSUM SYAL)
| SR.P.A
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| | (SANJAY KUMAR-II)
| | COURT MASTER
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